

Kerala Gazette No. 41 dated 16th October 2018.

**PART I**

**Section i**



GOVERNMENT OF KERALA

**Law (Legislation-Publication) Department**

NOTIFICATION

No. 21912/Leg. Pbn.2/2017/Law.

*Dated, Thiruvananthapuram 26th October, 2017.*

The following Act of Parliament published in the Gazette of India, Extraordinary, Part II, Section I dated the 28th day of December, 2016 is hereby republished for general information. The Bill as passed by the Houses of Parliament received the assent of the President of India on the 27th day of December, 2016.

By order of the Governor,

**B. G. HARINDRANATH,**  
*Law Secretary .*

**MINISTRY OF LAW AND JUSTICE****(Legislative Department)**

*New Delhi, 28th December, 2016/Pausha 7, 1938 (Saka).*

The following Act of Parliament received the assent of the President on the 27th December, 2016, and is hereby published for general information:—

**THE APPROPRIATION (No. 5) ACT, 2016**

(ACT No. 51 OF 2016)

*AN*

*ACT*

[27th December, 2016]

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2016-17.*

BE it enacted by Parliament in the Sixty-seventh Year of the Republic of India as follows:—

**1. Short title.**—This Act may be called the Appropriation (No. 5) Act, 2016.

**2. Issue of Rs. 59978,29,00,000 out of the Consolidated Fund of India for the Financial year 2016-17.**— From and out of the Consolidated Fund of India, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of fifty-nine thousand nine hundred seventy-eight crore and twentynine lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2016-17 in respect of the services specified in coloumn 2 of the Schedule.

**3. Appropriation.**— The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in realation to the said year.

## THE SCHEDULE

(See sections 2 and 3)

(1)	(2)	(3)		
<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Sums not exceeding</i>		
		<i>Voted by Parliament</i>	<i>Charged on the Consolidated fund</i>	<i>Total</i>
		Rs.	Rs.	Rs.
1	Department of Agrculture, Co-operation and Farmers Welfare .....Revenue	6192,57,00,000	..	6192,57,00,000
3	Department of Animal Husbandry, Dairying and Fisheries....Revenue	3,00,000	..	3,00,000
5	Ministry of Aurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)....Revenue	4,00,000	..	4,00,000
9	Ministry of Civil Aviation....Capital	861,65,00,000	..	861,65,00,000
11	Department of Commerce....Revenue Capltal	89,94,00,000	..	89,94,00,000
		110,00,00,000	..	110,00,00,000
12	Department of Industrial Policy and Promotion....Revenue	1,00,000	..	1,00,000
14	Department of Telecommunications....Revenue	4007,64,00,000	..	4007,64,00,000
15	Department of Electronics and Information Technology....Revenue	2,44,00,000	..	2,44,00,00
16	Department of Consumer Affairs....Revenue	1988,39,00,000	..	1988,39,00,000
17	Department of Food and Public Distribution....Revenue	250,00,00,000	..	250,00,00,000

(1)	(2)	(3)		
<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Sums not exceeding</i>		
		<i>Voted by Parliament</i>	<i>Charged on the Consolidated fund</i>	<i>Total</i>
		Rs.	Rs.	Rs.
18	Ministry of Corporate Affairs .....Revenue	14,29,00,000	..	14,29,00,000
19	Ministry of Culture....Revenue	2,00,000	..	2,00,000
20	Ministry of Defence (Miscellaneous).....Revenue	3512,00,00,000	..	3512,00,00,000
	Capital	1000,00,00,000	..	1000,00,00,000
22	Defence Services (Revenue)..... Revenue	1000,00,00,000	..	1000,00,00,000
24	Ministry of Development of North Eastern Region....Revenue	1,00,000	<i>6,50,00,000</i>	6,51,00,000
25	Ministry of Drinking Water and Sanitation.. Revenue	4000,00,00,000	..	4000,00,00,000
26	Ministry of Earth Sciences....Revenue	1,00,000	..	1,00,000
27	Ministry of Environment, Forests and Climate Change....Revenue	3,00,000	..	3,00,000
28	Ministry of External Affairs.....Revenue	2,00,000	..	2,00,000
29	Department of Economic Affairs....Revenue	20,04,00,000	..	20,04,00,000
	Capital	2,00,000	..	2,00,000
30	Department of Financial Services....Revenue	3,00,000	..	3,00,000
32	Transfers to States....Revenue	651,00,00,000	..	651,00,00,000
	Capital	..	<i>2500,00,00,000</i>	2500,00,00,000

(1)	(2)	(3)		
<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Sums not exceeding</i>		
		<i>Voted by Parliament</i>	<i>Charged on the Consolidated fund</i>	<i>Total</i>
		Rs.	Rs.	Rs.
	CHARGED.-			
	REPAYMENT OF DEBT...Capital	..	1,00,000	1,00,000
34	Department of Expenditure.....Revenue	13,35,00,000	..	13,35,00,000
35	Pensions.....Revenue	1100,00,00,000	10,00,00,000	1110,00,00,000
36	Indian Audit and Accounts Department..Revenue	112,49,00,000	6,05,00,000	118,54,00,000
	Capital	2,69,00,000	..	2,69,00,000
37	Department of Revenue.....Revenue	1,00,000	..	1,00,000
38	Direct Taxes.....Capital	2,00,000	..	2,00,000
39	Indirect Taxes.....Revenue	210,00,00,000	..	210,00,00,000
	Capital	2,00,000	..	2,00,000
41	Ministry of Food Processing Industries..Revenue	2,00,000	..	2,00,000
42	Department of Health and Family Welfare..Revenue	964,81,00,000	..	964,81,00,000
	Capital	1,00,000	..	1,00,000
43	Department of Health Research.....Revenue	200,01,00,000	..	200,01,00,000
44	Department of Heavy Industry.....Revenue	4618,93,00,000	..	4618,93,00,000
	Capital	967,27,00,000	..	967,27,00,000
46	Ministry of Home Affairs.....Revenue	300,02,00,000	..	300,02,00,000

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<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Sums not exceeding</i>		
		<i>Voted by Parliament</i>	<i>Charged on the Consolidated fund</i>	<i>Total</i>
		Rs.	Rs.	Rs.
47	Cabinet.....Revenue	226,36,00,000	..	226,36,00,000
48	Police.....Revenue	2263,42,00,000	..	2263,42,00,000
	Capital	842,99,00,000	<i>12,00,00,000</i>	854,99,00,000
49	Transfers to Union territories with Legislature.....Revenue	95,15,00,000	..	95,15,00,000
50	Ministry of Housing and Urban Poverty Alleviation.....Revenue	2,00,000	..	2,00,000
51	Department of School Education and Literacy..... Revenue	342,04,00,000	..	342,04,00,000
52	Department of Higher Education.....Revenue	763,20,00,000	..	763,20,00,000
53	Ministry of Information and Broadcasting.....Revenue	20,00,00,000	..	20,00,00,000
	Capital	1,00,000	..	1,00,000
54	Ministry of Labour and Employment.....Revenue	1,00,000	..	1,00,000
55	Election Commission..Revenue	1,48,00,000	..	1,48,00,000
	Capital	23,00,00,000	..	23,00,00,000
	CHARGED.- <i>Supreme Court of India</i> .....Revenue	..	<i>52,12,00,000</i>	52,12,00,000

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<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Sums not exceeding</i>		
		<i>Voted by Parliament</i>	<i>Charged on the Consolidated fund</i>	<i>Total</i>
		<i>Rs.</i>	<i>Rs.</i>	<i>Rs.</i>
58	Ministry of Micro, Small and Medium Enterprises.....			
	Revenue	2,00,000	..	2,00,000
	Capital	6,00,00,000	..	6,00,00,000
59	Ministry of Mines....	1,00,000	..	1,00,000
60	Ministry of Minority Affairs.....	1,00,000	..	1,00,000
61	Ministry of New and Renewable Energy...	15,00,00,000	..	15,00,00,000
64	Ministry of Personnel, Public Grievances and Pensions.....	3,00,000	..	3,00,000
	Capital	18,22,00,000	..	18,22,00,000
66	Ministry of Petroleum and Natural Gas.....	81,16,00,000	..	81,16,00,000
	Capital	1450,00,00,000	..	1450,00,00,000
68	Ministry of Power....	476,26,00,000	..	476,26,00,000
	Capital	1493,59,00,000	..	1493,59,00,000
	<i>CHARGED.—Staff Household and allowances of the President.....</i>	..	<i>3,41,00,000</i>	<i>3,41,00,000</i>
	<i>CHARGED.— Union Public Service Commission.....</i>	..	<i>24,92,00,000</i>	<i>24,92,00,000</i>

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<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Sums not exceeding</i>		
		<i>Voted by Parliament</i>	<i>Charged on the Consolidated fund</i>	<i>Total</i>
		Rs.	Rs.	Rs.
73	Secretariat of the Vice-President..... Revenue	39,00,000	..	39,00,000
74	Ministry of Road Transport and Highways..... Revenue Capital	2,00,000 1,00,000	.. ..	2,00,000 1,00,000
75	Department of Rural Development.. Revenue	8004,25,00,000	..	8004,25,00,000
79	Department of Biotechnology..... Revenue	97,23,00,000	..	97,23,00,000
80	Ministry of Shipping.. Revenue Capital	4,00,000 56,24,00,000	.. ..	4,00,000 56,24,00,000
81	Ministry of Skill Development and Entrepreneurship..... Revenue	368,72,00,000	..	368,72,00,000
82	Department of Social Justice and Empowerment..... Revenue	3,00,000	..	3,00,000
83	Department of Empowerment of Persons with Disabilities..... Revenue	1,00,000	..	1,00,000
84	Department of Space..... Revenue Capital	1,14,00,000 235,00,00,000	.. ..	1,14,00,000 235,00,00,000
85	Ministry of Statistics and Programme Implementation..... Revenue	6,99,00,000	..	6,99,00,000



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<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Sums not exceeding</i>		
		<i>Voted by Parliament</i>	<i>Charged on the Consolidated fund</i>	<i>Total</i>
		Rs.	Rs.	Rs.
86	Ministry of Steel..... Revenue	42,53,00,000	..	42,53,00,000
	Capital	200,00,00,000	<i>110,00,00,000</i>	310,00,00,000
87	Ministry of Textiles...Revenue	1471,31,00,000	..	1471,31,00,000
	Capital	70,00,00,000	..	70,00,00,000
88	Ministry of Tourism...Revenue	80,61,00,000	..	80,61,00,000
89	Ministry of Tribal Affairs..... Revenue	50,00,000	<i>3,20,00,000</i>	3,70,00,000
90	Andaman and Nicobar Islands..... Capital	1,00,000	..	1,00,000
91	Chandigarh..... Revenue	100,00,00,000	..	100,00,00,000
	Capital	6,00,000	<i>200,00,00,000</i>	200,06,00,000
93	Daman and Diu..... Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	..	1,00,000
94	Lakshadweep..... Revenue	3,00,000	..	3,00,000
	Capital	10,00,000	..	10,00,000
95	Ministry of Urban Development..... Revenue	2307,00,00,000	..	2307,00,00,000
	Capital	3700,01,00,000	..	3700,01,00,000
97	Ministry of Women and Child Development...Revenue	2,00,000	..	2,00,000
	TOTAL	57050,08,00,000	<i>2928,21,00,000</i>	59978,29,00,000

DR. G. NARAYANA RAJU,  
*Secretary to the Govt. of India.*